

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.425

IA/2944/ND/2024 IA/1696/ND/2024 in IB/307/ND/2019

**IN THE MATTER OF:**

|  |     |            |
|--|-----|------------|
| Merckens Karton-UND Pappen Fabric GMBH | ... | Applicant  |
| Versus                                 |     |            |
| Franco Leone Ltd                       | ... | Respondent |

**Under Section 9 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

|                   |  |
|-------------------|--|
| For the Applicant | : Ms. Nidhi Raj Bindra, Mr. Bhavya Sehgal, Advs., in<br>IA-1696/2024 |
| For the RP        | : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak,<br>Advs.           |

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

On mentioning, this matter is taken up for hearing.

Ld. Counsel for the RP is present and submitted that some urgency in this matter. Let this matter be listed for hearing on **05.07.2024** on top of the board.

**-SD-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**